Annexure - 8

Name of the corporate debtor: M/s Shree Geeta Textile Mills Pvt Ltd; Date of commencement of CIRP:13-11-2024; List of creditors as on: 16.04.2025 List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. NO.		Name of creditor	Details of claim received		Details of claim admitted						Amount	Amount of any	Amount	Amount	
	N()		Date of receipt	Amount claimed	claim	Nature of claim	l by	covered	Whether related party?	% of voting share in CoC	of mutual dues, that t claim may be set-off	of claim not admitted	of claim under verificati on	Remarks, if any	
1	Pa V	dadhya Pradesh aschim Kshetra /idyut Vitaran /ompany Limited	03/04/2025	8124758		Electricity Bill Payment Due	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Claim submitted after timeline as stipulated in CIRP regulation 12, Claim categorized as admissible as per CIRP regulation 13(1B) by RP however same to be recommended by COC in next meeting and condonation of delay to be filed in Hon'ble NCLT as per CIRP regulation 13(1C). Claim has been filed as per Bill of Jan 25 i.e. after ICD of 13.11.2024 and also SD of Rs. 5336623 has been adjusted against O/s Bill by the company during moratorium. RP has taken up the matter with power company and claim amount may undergo a change. (Claim Provisionally Admitted)
	T	otal .	, and the second	8124758	8124758		0	0			0	0	0	0	